NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: TCP/204/ (IB)/2017

NAME OF THE PETITIONER(S)

: K.N.K NEXGEN CONSTRUCTION PVT LTD

K.N.K SWAMY AND COMPANY

NAME OF THE RESPONDENT(S)

: SABARI INN PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Counsel for the Petitional

2. For Perpondent SABARI INN LID. A. VENKOTO ROMEN

ORDER

Counsels representing both the parties are present and stated that the matter has been settled in this matter as well as the connected matter, CP/204A/IB/2017. In this regard, the respondent has handed over a cheque dated 15.1.2018 for Rs.2.5 lakhs. Both the parties are directed to file joint memo of settlement. The matter is adjourned at request. Put up on 22.01.2018.

- sd-(S VIJAYARAGHAVAN) Member (Technical)

-59-(K ANANTHA PADMANABHA SWAMY) Member(Judicial)